Papers laid

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 10960/16/19]

## Reports and Accounts (2017-18) of C-DAC and C-MET, Pune and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL): Sir, on behalf of Shri S.S. Ahluwalia, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Centre for Development of Advanced Computing (C-DAC), Pune, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at(i) (a) above. [Placed in Library. *See* No. L.T. 10799/16/19]
- (ii) (a) Annual Report and Accounts of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2017-18, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10798/16/19]

## I. Notifications of the Ministry of Railways

## II. Report and Accounts (2017-18) of HMRDC, Bengaluru and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 199 of the Railways Act, 1989, along with delay statement:—
  - (1) G.S.R. 278 (E), dated the 26th March, 2018, publishing the Railways (Punitive charges for overloading of wagon) Amendment Rules, 2018.
  - (2) G.S.R. 1205 (E), dated the 14th December, 2018, publishing the